

ITEM NO.803
(Mentioning)

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.A. NO. 194053 of 2022 in CRL.A. NO. 337 OF 2022 IS TO BE LISTED)

WITH

CrI.A. No. 337/2022 (II)
(FOR GRANT OF BAIL ON IA 194053/2022)

Date : 02-02-2023 This IA (194053/2022) was orally MENTIONED today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE SUDHANSHU DHULIA (MENTIONED BEFORE)

For Appellant(s) Mr. Suryodaya Prakash Tiwari, Adv.
Mr. Sanjay Kumar Dubey, AOR
Mr. Shiv Sagar Tiwari, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR

UPON being MENTIONED the Court made the following
O R D E R

Not to be deleted from the list.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR

Note: This matter(s) is/are likely to be listed on 22.02.2023